

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 11th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 22/2022 For Exemption IA No. 231/2022 For Stay IA No. 232/2022	Ravindranath GE Medical Associates Pvt Vs Dr. Ravindranath Kancherla and 13 Ors WITH	Mr. Arun Karthik Mohan	Mr.TK Bhaskar-R1
2	Comp App (AT) (CH) No. 23/2022 For Stay IA No.233/2022 For Exemption IA No. 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. TK Bhaskar-R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 296/2023 For Condone Delay IA No. 899/2023 To Dispense with IA No. 900/2023 Leave to file IA No. 898/2023	Commercial Taxes Dept. (The State Of Telangana) Vs Jeevan Polymers Private Limited	Mr. Raja Shekar Rao Salvaji	
4	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	
5	Comp App (AT) (CH) (Ins) No. 291/2023 For Condone Delay IA No. 884/2023 For Stay IA No. 885/2023 To Dispense with IA No. 886/2023	SK Revi Maniyen Vs Mr. G Mukundan, RP of Thiruchitrambalam Project Ltd. & Anr.	Mr. EC Ramesh	Mr. S Ravi For Caveator

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 222/2021 (CA (AT) (Ins) No. 163/2020	Srei Infrastructure Finance Limited Vs Suhani Trading & Investment Consultants Private Limited	Mr. Arijit Mazumdar	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
8	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
10	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No.820/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2

11	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
14	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
15	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
18	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

19	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Lakshmi Menon-R2
20	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022 Leave to file IA No. 991/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
21	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023	Aveena Gudapati Vs Bio Green Papers Ltd	Mr. S Chidambaram, CS	Mr. J Basava Raja
22	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain
23	Comp App (AT) (CH) (Ins) No. 166/2023 IA No. 540 & 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan R2
24	Comp App (AT) (CH) (Ins) No. 170/2023 IA No. 551 & 552/2023	Dr. Govindarajula Venkata Narasimha Rao WITH	Ms. Lakshana Viravalli	
25	Comp App (AT) (CH) (Ins) No. 183/2023 IA No. 584 & 585/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli
26	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	

27	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. WITH	Mr. PS Suman	
28	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors.	Mr. PS Suman	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pawan Jhabakh- R1
30	Comp App (AT) (CH) No. 126/2022	CJ George & 2 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran
31	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan-R2
32	TA (AT) No.44/2021 (Comp App (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2
33	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Varsha N	Mr. S ChidambaramR1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Ms. Anju Jain- R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj- R11

34	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2
35	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana- R2 Mr. P Giridharan- R3
36	Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Mr. Anirudh Purusothaman	Mr. T.Poornam
37	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7
38	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd WITH	Mr. K Panneer Selvam	Mr. Karan Valecha
39	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No. 492/2022 Leave to file IA No. 489/2022 For Stay IA No. 490/2022 To dispense with IA No. 491/2022 To Implead IA No.739/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
40	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

	To implead IA No. 835/2022 For Directions IA No. 879/2022	WITH		
41	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
42	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan WITH	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
43	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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